

(b) On Allahabad Division alone, during 1988 some cases of appointments on the basis of documents bearing forged signatures have come to the notice of the Northern Railway Vigilance Organisation.

(c) Keeping in view the seriousness of the matter the case has been referred to the CBI for a thorough probe, whose report is awaited.

(d) Action against the guilty officials and others will depend on the outcome of the CBI investigation, the report of which is awaited. Meanwhile instructions have been issued on Allahabad Division to cross check with the office of Senior Divisional Personnel Officers before appointing any new Khallasis on the basis of documents purported to have been issued by the Divisional Office.

Joint Sector Hospital in Delhi

8937. SHRI P.M. SAYEED :
SHRIMATI BASAVARA-
JESWARI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the capacity of the hospital proposed to be set up by the Delhi Administration in collaboration with the Indian Hospitals Corporation;

(b) the total estimated cost of the project and the measures taken by Delhi Administration to raise their share of the required funds; and

(c) the time by which the hospitals is likely to start functioning ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) 600 beds.

(b) The project is estimated to cost Rs. 30 crores. It will be financed by equity and loan capital in the ratio of 1/3 : 2/3. The Delhi Administration would contribute 26% of the equity and the Apollo Group of Hospitals will contribute 25% and the balance equity capital of 49% will be offered to the general public including non-resident Indians.

(c) The hospital is likely to be commissioned within a period of 18 months.

Advertisement of Infant Foods

8938. SHRI P.R. KUMARAMAN-GALAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether misleading advertising is on the increase in respect of infant foods;

(b) whether Government have seen Cerelac advertisements where "New Cerelac Apple" is being canvassed over instant Cerelac milk with photographs of apple fruit; and

(c) whether a high powered standing committee will be set up to monitor all advertisements with representation from voluntary organisations ?

MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) The Ministry is not aware of such misleading advertising. However, Government have suspended advertisements of all baby foods on Radio and T.V. Government have no control over private advertising in the print media.

(b) Yes, Sir. Advertisements have come to the notice of the Ministry where "Nestle Cerelac instant milk Cereal" is being propagated for use in addition to milk, for children of four months and above.

(c) No, Sir.

Central Council of Rural Institutes

8939. DR. PHULRENU GUHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have decided to set up a Central Council of Rural Institutes;

(b) if so, the details thereof; and